Name of the Corporate Debtor: Dreamz Infra India Limited; Date of Commencement of CIRP: 31-08-2019; List of Creditors as on: 21-10-2020; Name of IP: Mr. Ashok Kriplani; Last 5 digitof registration number: 10071

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	2265	4618085679	2265	3587884605	93.17	00	103110107	103110107	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	218706815	3	45884621	1.19	00	172822194	172822194	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	2	217265666	2	217265666	5.64	00	103110107	00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		2270	5054058160	2270	3851034892	100.00	0	275932301	275932301	